

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/170,171,172,173/CAA/2017
NAME OF THE TRANSFEROR 1 : APL INDIA PVT LTD
NAME OF THE TRANSFEROR 2 : APL AGENCIES INDIA PVT LTD
NAME OF THE TRANSFEROR 3 : CMA CGM EAST & SOUTH INDIA PVT LTD
NAME OF THE TRANSFEROR 5 : NOL PROPERTIES INDIA PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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ABISHEK RAMAN
For
Counsel PAWAN SHABAKH
9686607576

Counsel for
Petitioners

Abish Raman

ORDER

Counsel for the Applicant present and submitted that the reports of the RD and Official Liquidator are awaited and prayed for time. At request, time is enlarged. Put up on 02.11.2017 at 10.30 A.M.

sd/-
MEMBER (TECHNICAL)
ghk

sd/-
MEMBER (JUDICIAL)